

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited										
Date of commencement of CIRP: 17/07/2025										
List of creditors as on 26/08/2025										
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount	Amount	Amount	Amount		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,477,163,732	2	1,436,394,384			40,769,348	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,846,492,940	1	1,134,401,746	-	-	712,091,194	-	-
5	Operational creditors (Government Dues)	1	7,312,838	-	-	-	-	7,312,838	-	-
6	Operational creditors (other than Workmen and Employees and Government Dues)	5	188,300,761	-	-	-	-	188,300,761	-	-
	Total		3,519,270,271		2,570,796,130	-	-	948,474,141		

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(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India (SAMV, Mumbai)	7/31/2025	638,027,192	632,457,813	Secured Financial Creditor	632,457,813	-	No	24.60%	-	-	-	5,569,379	
2	Punjab National Bank (Pune SASTRA Branch)	7/29/2025	839,136,540	803,936,571	Secured Financial Creditor	803,936,571	-	No	31.27%	-	-	-	35,199,969	
			1,477,163,732	1,436,394,384		1,436,394,384	-	-	55.87%	-	-	-	40,769,348	-
Notes: As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.														

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1	Karnataka Bank Limited	7/30/2025	1,094,604,818	594,153,988	Unsecured Financial Creditor		594,153,988	NA	23.11	-	-	-	500,450,830	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan
2	Union Bank of India Solapur branch	7/31/2025	597,668,765	540,247,758	Unsecured Financial Creditor	-	540,247,758	NA	21.01	-	-	-	57,421,007	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan and Basel Dose Loan
3	Punjab National Bank (Kolhapur Branch)	7/29/2025	154,219,357	-	Unsecured Financial Creditor	-	-	NA	-	-	-	-	154,219,357	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor
			1,846,492,940	1,134,401,746		-	1,134,401,746		44.13	-	-	-	712,091,194	-

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1	Deputy Commissioner of Income Tax Dept. Central Circle- (1), Solapur	7/31/2025	415,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	415,317	
2	Employee Provident Fund Organisation, Ministry of labour and Employment	8/12/2025	6,897,521	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	6,897,521	
Total			7,312,838	-	-	-	-	-	-	-	-	-	7,312,838	-
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1	Aurangabad Distillery Ltd.	7/25/2025	46,799,999	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	46,799,999		
2	B N Mandhare & Associates	7/31/2025	4,827,786	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	4,827,786		
3	New Phaltan Sugar Works Distillery Division Ltd.	7/25/2025	62,510,958	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	62,510,958		
4	V.G. Naikawadi & Co.	7/30/2025	5,825,418	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	5,825,418		
5	AB Mauri India Private Limited	7/29/2025	68,336,600	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	68,336,600		
Total			188,300,761	-	-	-	-	-	-	-	-	-	188,300,761	-	
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